

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Diary No(s)  
17892/2015

(Arising out of impugned final judgment and order dated 04/07/2013  
in TTR No. 2/2010 passed by the High Court Of Uttarakhand At  
Nainital)

COMMISSIONER , COMMERCIAL TAX

Petitioner(s)

VERSUS

M/S. RAMA VISION LTD.

Respondent(s)

(Office report on default)

Date : 30/11/2015 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
[IN CHAMBER]

For Petitioner(s)

Mr. Saurabh Trivedi, Adv. (Not present)

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Nobody appears on behalf of the petitioner.

Adjourned.

Signature Not Verified

Digitally signed by  
ASHWANI KUMAR  
Date: 2015.11.30

(Ashwani Thakur)

(Renu Diwan)

16:49:18 IST  
Reason:

COURT MASTER

COURT MASTER